

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL,
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 24.11.2020 at 2.45 PM

HEARING

1. Crime 353/2019 HPS
2. Crime 57/2020 Railway PS
3. Crime 88/2020 SPS (JC Matter)
4. Crime 90/2020 ANGPS (JC Matter)
5. Crime 99/2020 ANGPS
6. Crime 377/2020 HPS
7. Crime 378/2020 HPS
8. CrI. Misc. 256/2020
9. CrI. Misc. 276/2020 (Vidyashree Vs. Srinivasa)
10. CrI. Misc. 277/2020 (Abdul Lateef Vs. Tahsildar)
11. CrI. Misc. 278/2020 (Abdul Lateef Vs. Tahsildar)
12. CC 540/2014
13. CC 532/2018
14. CC 1635/2018
15. CC 390/2019
16. CC 803/2020
17. OS 172/2020
18. OS 150/2018 (Issues)
19. OS 277/2020 (Narayanaswamy Vs. Sushilamma)
20. OS 278/2020 (Sathish Babu Vs. Naveen Kumar)
21. CrI. Misc 247/2020

Hosakote
Dated: -23.11.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.